

Central Administrative Tribunal, Principal Bench.

....

C.P. No. 145/96

in

D.A. No. 2172/92

(M)

New Delhi, this the 6th day of June, 1996

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri R.K. Ahooja, Member (A)

Shri R.C. Malik s/o Shri Ramji Das,
working as Director in DGS&D,
resident at A-81/3, SFS Flat,
Saket, New Delhi.

....Petitioner

(By Shri Rama Krishna, Advocate)

Versus

1. Ms Kiran Aggarwal,
Secretary, Deptt. of Supply,
Ministry of Commerce,
Nirman Bhawan,
New Delhi.

2. Shri R.N. Ghosh,
Director General Supplies & Disposals,
Jeevan Tara Building,
Sansad Marg,
New Delhi.

...Respondents

(By None)

ORDER (Oral)

By Hon'ble Smt. Lakshmi Swaminathan, Member (J)

After hearing the learned counsel for the petitioner for some time, he seeks to withdraw this Contempt Petition. Hence, the Contempt Petition is dismissed as withdrawn.

R.K. Ahooja
(R.K. Ahooja)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

na.